

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA No.2254/93

(9)

New Delhi this the 7th day of April, 1999.

Hon'ble Shri S.R.Adige, Vice Chairman(A)  
Hon'ble Smt.Lakshmi Swaminathan, Member(J)

In the matter of

Shri Ram Mehar Singh  
S/O Shri Ram Swaroop,  
R/O Rattan Garh and  
presently employed as  
Ticket Collector, Rewari,  
(Haryana)

..Applicant

(By Advocate Shri D.R.Gupta)

Versus

- 1.General Manager  
Northern Railway,  
Baroda House, New Delhi.
- 2.Divisional Railway Manager  
Northern Railway,  
Bikaner.

..Respondents

(None for the respondents)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman(A)

Shri Gupta states that the grievances of the applicant have been satisfied and prays for permission to withdraw the O.A.

Permission is granted. O.A. is dismissed as withdrawn.

Lakshmi Swaminathan  
(Smt.Lakshmi Swaminathan)

Member(J)

S.R. Adige  
(S.R. Adige)  
Vice Chairman(A)

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